

**ORISSA HIGH COURT, CUTTACK**

**NOTIFICATION**


No.....323...../R Dt. 13.02.2019.....

In pursuant to the representation Dtd. 19.01.2010 received from the Secretary, Orissa High Court Bar Association, Hon'ble the Chief Justice has been pleased to insert the following as Rule 6-A below the existing Rule 6 of Part-II, Chapter-VI of the High Court of Orissa Rules, Vol-I, 1948 (4<sup>th</sup> Edition, 1983).

“Rule 6-A- Every Vakalatnama shall bear stamp of value of Rs.20/- (Rupees Twenty) only and every Appearance Memo filed by the designated Senior Advocates shall bear stamp of value of Rs.50/- (Rupees Fifty) only, to be supplied by the High Court Bar Association, under the “High Court Bar Association Members Welfare Scheme, 2010”. Failure to comply the above requirement shall be pointed out as a defect by the Registry at the time of stamp reporting. This shall be in addition to the existing practice of affixing stamp or stamps of the value of Rs.15/- (Rupees Fifteen) only on every Vakalatnama and Memorandum of Appearance filed by the Advocates/ Senior Advocates as per the Government of Odisha, Law Department Notification bearing No.243 dated.19.06.2014.

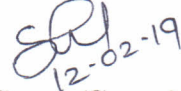
The above amendments shall come into force with immediate effect.

By Order of the Court

  
12/2/2019  
(C.R. Dash)  
Registrar (Judicial)

Memo No. 2118 (33) / Date 13.02.2019

1. All the District & Sessions Judges of the State
2. Secretary, Odisha State Bar Council, Cuttack
3. Secretary, High Court Bar Association, Odisha, Cuttack
4. Advocate General, Odisha, Cuttack

  
12-02-19  
Special Officer (Special Cell)

Memo No. 2119 (130) / Date 13.02.2019

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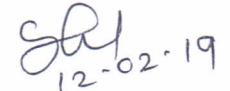
1. All Officers of the Court
2. The Senior Principal Secretary to Hon'ble the Chief Justice
3. Addl. Principal Secretary/ Sr. Secretaries/ Secretaries/ P.A.s of the Hon'ble Judges
4. All Superintendents/ S.O.s of the Court
5. All Court Masters
6. The Court Master, Lawazima Court
7. The Director, Odisha Judicial Academy, Odisha, Cuttack
8. The Member-Secretary, Odisha State Legal Services Authority, Cantonment Road, Cuttack
9. Deputy Director, NIC, Orissa High Court, Cuttack
10. Notice Board of the Court

for information and necessary action.

  
12-02-19  
Special Officer (Special Cell)

Memo No. 2120 / Date

Copy forwarded to the Deputy Director, Printing, Stationery and Publications, Odisha, Madhupatna, Cuttack-10 for information and publication in the next issue of Odisha Gazette (Extra Ordinary) and to supply 100 copies of the same to the undersigned for official use.

  
12-02-19  
Special Officer (Special Cell)